

**HIGH COURT OF MADHYA PRADESH**

**MEMO**

No. 1001 /Confdl./2014  
II-15-12/2000(Part-10)

Dated 19<sup>th</sup> August, 2014

To,

The Registrar (Academic Programmes),  
National Judicial Academy,  
Bhadbhada Road, Suraj Nagar,  
**BHOPAL- 462 044**

Subject: Regarding nomination of Judicial Officers/Officials for the programme for Model Judicial Districts (PMJD-1) at National Judicial Academy, Bhopal.

Ref.: Your Letter No. NJA/Reg.(A.P)/PMJD-1 (P-829 to P-838) / 2014 / 2277, dated 01<sup>st</sup> August, 2014.

On the above subject and reference, I am to state that following Judicial Officers/Officials of the District Court, **Chhindwara** have been nominated to participate in the programme for Model Judicial Districts (PMJD-1) to be held on **06<sup>th</sup> & 07<sup>th</sup> September, 2014** at National Judicial Academy, Bhopal:-

Sr.	Category	Officers/Officials
1.	Principal District Judge	Shri Vimal Kumar Jain Singhai, District & Sessions Judge, Chhindwara.
2.	Civil Judge (Senior Division)/Chief Judicial Magistrate	Shri Santosh Kumar Gupta, Civil Judge Class-I & ACJM, Parasia, District Chhindwara.
3.	Civil Judge (Junior Division)/JMFC	Shri Siddhartha Kumar Sharma, II Civil Judge Class-II, Chhindwara.
4.	One employee in the cadre of Senior Assistant/Upper Division Clerk working in the court	Shri Ravindra Khanna, Assistant Grade-II, District & Sessions Court, Chhindwara.
5.	One employee in the cadre of Junior Assistant/Lower Division Clerk working in the Legal service institutions (DLSA/TLSC)	Shri Santosh Devdhare, Assistant Grade-II, District Legal Services Authority, Chhindwara.

  
19.08.14

**REGISTRAR GENERAL**

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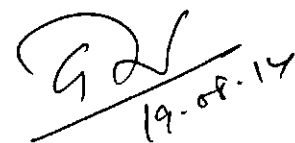
1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyaachal Bhawan, Bhopal for information.
- 2.(A) 1. Shri Vimal Kumar Jain Singhai, District & Sessions Judge, Chhindwara.
2. Shri Santosh Kumar Gupta, Civil Judge Class-I & ACJM, Parasia, District Chhindwara.
3. Shri Siddhartha Kumar Sharma, II Civil Judge Class-II, Chhindwara.
4. Shri Ravindra Khanna, Assistant Grade-II, District & Sessions Court, Chhindwara.
5. Shri Santosh Devdhare, Assistant Grade-II, District Legal Services Authority, Chhindwara.

**With a direction to participate in the aforesaid programme scheduled to be held on 06-07 September, 2014, at NJA, Bhopal.**

**The nominated Judicial Officers / Officials are directed to observe following instructions:**

- After attending the programme, the participants are requested to intimate the Registry about their participation in the programme.
  - Participants are directed to deposit their dues like lodging, boarding etc. at National Judicial Academy, Bhopal and claim the same in their T.A. Bills, as per rules. Kind attention is also invited to this Registry D.O. No. 657/Confdl/2008, dated 24-6-2008 in this regard.
  - **The Judicial Officers are requested to bring their Laptop with them during the training programme.**
- (B) Participants are further directed to send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
- (C) The Officers nominated are further directed to arrange their Board Diary in such a manner that no case is listed on the dates, on which they are directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
3. The District & Sessions Judge, Chhindwara for information and necessary action:
    - You are requested to direct aforesaid officials of your District Establishment to positively participate in the programme.
    - **You are further requested to complete the templates, enclosed, herewith, and also direct other participants to complete the same and send it directly to the Coordinator, PMJD-1, NJA, Bhopal.**
    - You are further requested to send confirmation of receiving of this communication immediately, by fax
  4. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer(s) nominated for imparting training to other Judicial Officers during various courses.

Encl: 5 set of templates.  
Schedule of programme.

  
19-08-14

(VED PRAKASH)  
REGISTRAR GENERAL